

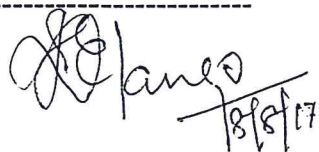
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/385/ (IB)/2017  
NAME OF THE PETITIONER(S) : KITEC INDUSTRIES INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : EMMANUEL ENGINEERING PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	K. ELANGO	Counsel for Petitioner	 18/8/17

ORDER

Counsel for the Petitioner (Operational Creditor) present and submitted that time be granted to propose the name of the IRP after seeking the consent as per the procedure prescribed. Put up on **18.08.2017** at **10.30 A.M.**

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)